

**STATEMENT RE. TWO ACCIDENTS ON
SOUTH CENTRAL RAILWAY**

**THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
MOHD. SHAFI QURESHI):** I beg to
lay on the Table a statement regard-
ing two accidents at unmanned level
crossings on South Central Railway
on the 19th May, 1975 and 15th June,
1975. [Placed in Library. See No.
LT-9815/75].

**SAILING VESSELS (INSPECTION) AMDT.
RULES, 1975 UNDER MERCHANT SHIPPING
ACT, 1958 AND A STATEMENT**

**THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. M. TRI-
VEDI):** I beg to lay on the Table:

- (i) A copy of the Sailing Vessels
(Inspection) Amendment
Rules, 1975 (Hindi and English
versions) published in Noti-
fication No. S.O. 1041 in
Gazette of India dated the
5th April, 1975 under sub-
section (3) of section 458 of
the Merchant Shipping Act,
1958.
- (ii) A statement (Hindi and
English versions) showing
reasons for delay in laying
the above Notification.
[Placed in Library. See No.
LT-9816/75].

**NOTIFICATIONS UNDER PASSPORTS ACT,
1967**

**THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI BIPINPAL DAS):** I beg to lay
on the Table a copy each of the
following Notifications (Hindi and
English versions) under sub-section
(3) of section 27 of the Passports Act,
1967:—

- (i) The Passports (Amendment)
Rules, 1975, published in
Notification No. G.S.R. 325(E)
in Gazette of India dated the
9th June, 1975.

(ii) G.S.R. 359(E) published in
Gazette of India dated the
27th June, 1975 extending the
Passports Rules, 1967 to the
State of Sikkim.

(iii) The Passports (Amendment)
Rules, 1975, published in Noti-
fication No. G.S.R. 360(E) in
Gazette of India dated the
27th June, 1975. [Placed in
Library. See No. LT-9817/
75].

**PETROLEUM PRODUCTS (SUPPLY AND
DISTRIBUTION) AMDT. ORDER**

**THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI C. P. MAJHI):**
I beg to lay on the Table a copy of
the Petroleum Products (Supply and
Distribution) Amendment Order,
1975, (Hindi and English versions)
published in Notification No. G.S.R.
743 in Gazette of India dated the 14th
June, 1975, under sub-section (6) of
section 3 of the Essential Commodities
Act, 1955. [Placed in Library. See
No. LT-9818/75].

**THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS
(SHRI JAGANNATH PAHADIA):** I
beg to lay on the Table a Copy each
of the following Reports (Hindi and
English versions) under sub-section
(1) of section 619A of the Companies
Act, 1956:—

- (1) Annual Report of the Indian
Telephone Industries limited,
Bangalore, for the year
1973-74 along with the
Audited Accounts and the
comments of the Comptroller
and Auditor General thereon
- (2) Annual Report of the Hindu-
stan Teleprinters Limited,
Madras, for the year 1973-74
along with the Audited
Accounts and the comments
of the Comptroller and
Auditor General thereon.
[Placed in Library. See No.
LT-9819/75].